

### Conversion of Public Deed Bonds into Equity Bonds

7319. SHRI SHRAVAN KUMAR PATEL: Will the Minister of FINANCE be pleased to state:

(a) whether the Government have considered any proposal for exchange of public debt bonds into public sector equity;

(b) if so, the details of the proposals in this regard; and

(c) the decision being taken by the Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMEN-TARY AFFAIRS (DR. ABRAR AHMED): (a) No Sir.

(b) and (c). Do not arise.

### Deposits in Nationalised Banks in Capital

7320. SHRI C. SREENIVAASAN: Will the Minister of FINANCE be pleased to state:

(a) whether some nationalised banks in the Capital do not accept deposits including foreign exchange from the account holders and refuse to open new accounts by the willing depositors;

(b) if so, the reasons therefor; and

(c) the steps proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMEN-TARY AFFAIRS (DR. ABRAR AHMED): (a) to (c). All nationalised banks in the Capital accept deposits including foreign exchange from their

account holders. They also open new accounts when approached for such purpose by depositors.

### Loan to Fishery Sector

7321. SHRI M. KRISHNASWAMY: Will the Minister of FINANCE be pleased to state:

(a) the total loans given to the fishery sector during the Seventh Five Year Plan period, State-wise;

(b) the total amount of loan recovered; and

(c) the steps being taken to recover the outstanding amount?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMEN-TARY AFFAIRS (DR. ABRAR AHMED): (a) The loans disbursed by the erstwhile shipping Development Fund Committee (SDFC) Central Government to the deep sea fishing industry during the Seventh Five Year Plan period are as under:-

(RUPEES IN LACS)

|               |                |
|---------------|----------------|
| 1985-86       | 1093.00        |
| 1986-87       | 3538.00        |
| 1987-88       | 1483.00        |
| 1988-89       | 1265.00        |
| 1989-90       | 295.00         |
| <b>TOTAL:</b> | <b>7674.00</b> |

(b) The year wise details of recoveries made by the erstwhile SDFC/Central Government from the deep sea fishing industry are as under:-

(RUPEES IN LACS)

|               |               |
|---------------|---------------|
| 1985-86       | 160.00        |
| 1986-87       | 254.00        |
| 1987-88       | 22.68         |
| 1988-89       | 21.29         |
| 1989-90       | 20.31         |
| <b>TOTAL:</b> | <b>478.28</b> |

(c) In cases where companies are found unvariable action under chapter III of the SDFC (Abolition) Act is initiated including issue of recall notices to companies, appointment of Receivers, taking possession of trawlers and invocation of available guarantees.

#### **Production of Cotton in Maharashtra**

7322. PROF. ASHOK ANANDRAO DESHMUKH Will the Minister of TEXTILES be pleased to state:

(a) the total production of cotton in Maharashtra during 1992-93;

(b) the quantity out of it purchased by the Cotton Corporation of India, and

(c) the share of Maharashtra in the total production and purchase of cotton by C.C.I. in the country?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY): (a) The total production of cotton in Maharashtra during 1992-93 cotton season has been estimated at 16 to 17 lakh bales by the Cotton Advisory Board in its meeting held on 27.1.93.

(b) Due to the cotton Monopoly Procurement Scheme of the State Government of Maharashtra the Cotton Corporation of India has

not purchased cotton in the state of Maharashtra.

(c) The share of Maharashtra in the total cotton production in the country during the current season is estimated around 15% and the CCI's purchases of cotton as on that account for about 9% of the total cotton production in the country.

#### **Readymade garment Centres**

7323. SHRI MOHAMMAD ALI ASHRAF FATMI Will the Minister of TEXTILES be pleased to state:

(a) whether the Government propose to set up really-made garment centres in rural areas and;

(b) if so, the details thereof, location-wise and State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY) (a) and (b). No such proposal is under the consideration of the Ministry of Textiles at the moment.

#### **Rehabilitation of Sick Units by Private Sector Companies**

7324. SHRI BOLLA BULLI RAMAIAH: Will the Minister of FINANCE be pleased to state:

(a) whether the Board for Industrial and Financial Reconstruction has recommended that private sector companies may take over and rehabilitate sick public sector units;

(b) if so, whether the Government have agreed to this proposal; and

(c) the number of proposals for revival of sick public sector units have been received from the private sector companies so far?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMEN-